

ORISSA HIGH COURT: CUTTACK

Notice No. III-A-Admn-Comp-10/2015- 840 / dated 25.01.2016

CORRIGENDUM NOTICE

This is with reference to pre-bid meeting held on 22.01.2016 in respect Court's e-Tender Notice No. III-A-Admn-Comp-172 dated 07.01.2016 (Tender Id: 2016_HCOR_28475-1) for supply, testing, installation and maintenance of Computer hardware at District and Sub-ordinate Courts across the State of Odisha through empanelment of vendors under e-Courts Project. Clarifications to queries raised by the bidders during pre-bid meeting are as given below.

Sl. No.	Page No.	Tender Details	Replaced with
1	3	Document Control Sheet: Last Date and Time for Uploading of Bids	03.02.2016 at 5 P. M.
2	3	Document Control Sheet: Last Date and Time of opening of Technical Bids	05.02.2016 at 3 P. M.
3	9	Earnest Money Deposit (Para-2): Earnest Money Deposit (EMD) of the specified amount as given in the "Annexure 3: Earnest Money Deposit" must be submitted in shape of Demand Draft of any Scheduled Commercial bank drawn in favour of the Registrar (Judicial), Orissa High Court, Cuttack payable at Cuttack	Earnest Money Deposit (Para-2): Earnest Money Deposit (EMD) of the specified amount as given in the "Annexure 3: Earnest Money Deposit" must be submitted in shape of Demand Draft / Bank Guarantee of any Scheduled Commercial bank drawn in favour of the Registrar (Judicial), Orissa High Court, Cuttack payable at Cuttack
4	30	Annexure-2: Eligibility Criteria (Sr. No.-3): The bidder's annual turnover from sales and support services of computer systems in India should be at least 10 Crores (during each of the years 2012-13, 2013-14 and 2014-15, to be supported.....)	Annexure-2: Eligibility Criteria (Sr. No.-3): The bidder's annual turnover from sales and support services of computer systems in India should be at least 30 Crores cumulatively (during the years 2012-13, 2013-14 and 2014-15, to be supported.....)
5	46	Annexure-12: Maximum Period for delivery..... 21 days	Annexure-12: Maximum Period for delivery..... 30 days